

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 17/GT/2013

Subject: Revision of Tariff of National Capital TPS Dadri (2x490 MW) Stage II from 31.04.2010 to 31.03.2014 after truing up exercise.

Date of Hearing: 18.6.2013

Coram: Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner: NTPC Ltd., New Delhi

Respondents: UPPCL & 3 others.

Parties Present: Shri Ajay Dua, NTPC
Shri S. Saran, NTPC
Shri Bhupinder Kumar, NTPC
Shri S.K.Jain, NTPC
Shri Guruyog Singh, NTPC
Shri Rohit Chhabra, NTPC
Shri Vivek Kumar, NTPC
Shri K.K.Narang, NTPC
Shri Sharda Prasad, UPPCL
Shri R.B.Sharma, Advocate, BRPL
Shri Manish Garg, UPPCL & BYPL

RECORD OF PROCEEDINGS

Heard the parties.

2. The petitioner, NTPC, has submitted that it may be granted liberty to revise the petition taking into account the actual expenditure incurred during 2012-13.
3. The prayer of the petitioner is accepted and the petitioner shall file the revised petition, on or before 12.7.2013 with advance copy to the respondents, who shall file their replies by 19.7.2013. Rejoinder, if any, by 26.7.2013. The Commission clarified that there would be no further hearing of the petition.
4. Subject to the above, order in the petition is reserved.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)